

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/1991/1434/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Sutham Das,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 25th March 2019.

Sub:- **Casual Leave .**

Ref:- Your letter No. DJDH/949/2019, dtd. 25.03.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on 25.03.2019, has been granted/rejected.

Yours faithfully,

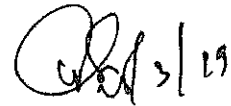
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/1991/1435/1 dated 25.03.19

Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

Polan